

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-103/2023/8405/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Uttam Chetri,
i/c Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the ^{3rd} 3 October, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. FCB/15/Admin/2023/963 Dated 29.09.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 30.10.2023, till the morning of 03.10.2023**, has been granted. The Chief Judicial Magistrate, Barpeta and in his absence the in-charge C.J.M, Barpeta will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-103/2023/8406-8407/A dated , 03-10-23

Copy to:

1. The Chief Judicial Magistrate, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)